

1	2	3	4	5	6
17	Akashya Prathisthan Pocket-III, Sector-D, Vasant Kunj, New Delhi.	OH	2.62	3.73	4.75
18	Shri Devsaha Baba Shiksha Samiti B-1605, Shastri Nagar, Delhi-52	OH		0.25	(ad-hoc)
19	Amarjyoti Charitable Trust N-92, Greater Kailash-I New Delhi	OH,VH	10.14	20.35	18.11
20	Prabha Institute of the Arts & Crafts for Handicapped Persons, Aram Bagh Lane, Pharganj, New Delhi-110055	OH,VH	1.42	2.41	
21	Akhil Ghartiya Netraheen Sangh Sector-E,B-III Block Raghbir Nagar New Delhi-110027	VH	3.42	5.71	5.58
22	All India Confederation of the Blind Braille Bhawan Institutional Area Sector-V Rohini, Delhi	VH	2.21	2.07	2.17
23	Bhartiya Blind Education Culture Welfare Society 61/18/11 Teleware, Shahdara, Delhi-32	VH		0.78	2.34
24	Blind Relief Association Lal Bahadur Shastri Marg Near Oberoi Inter Continental New Delhi	VH		6.91	3.91
25	Institution for the Blind, Punchkuin Road, New Delhi	VH	4.13	4.72	6.30
26	Janata Adarsh Andh Vidyalaya Sri Fort Road, Sadiq Nagar, New Delhi	VH	2.81	1.17	4.84
27	National Association for the Blind Sector-5, R.K. Puram, New Delhi	VH	9.53	8.30	10.39
28	National Federation For The Blind 2322 Laxmi Narayan Street Paharganj New Delhi	VH	10.34	11.31	11.99
29	Hindkusht Niwaran Sangh New Delhi	L.C.	0.93	1.16	2.42

[English]

Rehabilitation of Workers

270 SHRI JAGAT VIR SINGH DRONA Will the Minister of LABOUR be pleased to state

(a) whether the Government are aware that due to closure of various industries in Uttar Pradesh labourers have become unemployed;

(b) if so the details thereof; and

(c) the efforts made or proposed to be made to re-employ and rehabilitate them?

THE MINISTER OF LABOUR (SHRI M. APUNACHALAM) (a) and (b) According to the latest available information the number of units closed in Uttar Pradesh during the year 1995 are 9 and workers affected during the same period are 968

(c) Government have established the National Renewal Fund as a social safety net for the workers affected by industrial restructuring. The fund inter-alia provides assistance for the schemes of retraining and redeployment of workers affected by restructuring and closure of industrial units. A large

number of Employees Assistance Centres have been set up by various agencies all over the country with the assistance from NRF. Workers affected by closure of industries can also avail of employment generation schemes being implemented by State Governments under centrally sponsored schemes.

[Translation]

Pending Projects in Rajasthan

271 SHRI TARACHAND BHAGORA
SHRIMATI VASUNDHARA RAJE
PROF RASA SINGH RAWAT

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the number of projects for setting up of TV Transmitters/AIR Stations in Rajasthan completed so far and the number of projects pending, location-wise;

(b) whether the Government propose to set up these projects in backward areas on priority basis and

(c) the details of the new projects proposed to be set up in the State, location-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) : (a) to (c) All India Radio has

commissioned 16 radio stations and Doordarshan has established 63 transmitters in the State of Rajasthan. A Statement showing locations and status of the projects under implementation in Rajasthan including backward regions of the State is enclosed

STATEMENT

I ALL INDIA RADIO	TECHNICALLY READY	UNDER IMPLEMENTATION
	2x3 KW Fm Tr Multi-Purpose Studio & Staff Quarters at Mount Abu	New Type IV Studios Jaipur Stereo Channel with 6 KW FM Tr and Studio at Jaipur 6 KW FM Tr for CBS at Jodhpur 6 KW FM Tr at Chittorgarh (Upgradation from 3 KW)
II DOORDARSHAN	HPT Barmer (Interim set up) HPT Jaisalmer LPTs Nohar Mount Abu Pratapgarh Kuraur Nimaj Rajgarh Bari-Sadri Shahpura VLPT Neem Ka Thana	HPT Barmer (Permanent set up) HPT Jodhpur LPTs Hindaun Makrana Phafodi Keshraji Tibi VLPTs Gangapur (Bhikwara) Lalset Laxmangarh
LEGEND	CBS - Commercial Broadcasting Service HPT - High Power Transmitter LPTs - Low Power Transmitters VLPTs - Very Low Power Transmitters	

Welfare Scheme for Agricultural Labour

272 PROF RASA SINGH RAWAT : Will the Minister of LABOUR be pleased to state

(a) whether the Government have recently held talks with the representatives of various labour organisations,

(b) if so, the details of the issue discussed and outcome thereof, and

(c) steps taken or proposed to be taken by the Government for the compliance of labour-welfare laws?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) The Union Labour Minister and the Prime Minister met representatives of the Central Trade Union Organisations on 24th June, 1966 to hear the views of the Trade Unions on

matters concerning the workers such as (i) labour protection and social security for agricultural labour, (ii) Uniform minimum wage, (iii) recognition of trade unions based on secret ballot, (iv) elimination of child labour, (v) amendments to Industrial Disputes and Trade Union Acts etc. The trade union leaders stressed the need for creating a proper and congenial atmosphere for maintaining industrial harmony in the country. They laid emphasis on taking measures for protection and generation of employment and employment benefits, review of the functioning of BIFR, revival of NTC mills, comprehensive legislation for agricultural workers, comprehensive measures for elimination of child labour etc. In deference to the wishes of the trade union leaders, steps have been taken to intensify labour inspections and to strengthen the labour enforcement machinery for effective implementation of labour welfare laws.